

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal No. 3266 of 2001@@
CC

KENDRIYA VIDYALAYA SANGATHAN & ORS. Appellant (s)
VERSUS

RAM RATTAN YADAV Respondent (s)

(With Appln(s). for early hearing and office report)

Date : 08/02/2002 This Appeal was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Appellant (s) Mr. S. Rajappa,Adv.

For Respondent (s) Mr. Prakash Shrivastava,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....J
No orders.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master